

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/419/ (IB)/2017
NAME OF THE PETITIONER(S) : FROM PRINT REGD
NAME OF THE RESPONDENT(S) : GANESH CARTONS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. SUNDARAVALLI	COUNSEL FOR PETITIONER	[Signature]
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ORDER

Counsel for the Petitioner present. There is no representation on behalf of the Respondent. Matter is adjourned for the appearance of the Respondent, failing which appropriate order will be passed. Put up on **12.12.2017 at 10.30 A.M.**

[Signature]
MEMBER (JUDICIAL)

ghk